

No. 1-95/Std/Misc/SP (L&C/A)/FSSAI-2015  
Food Safety and Standards Authority of India  
(A Statutory Authority established under the Food Safety and Standards Act 2006)  
(Surveillance/Regulatory Compliance Division)  
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated 15<sup>th</sup> Nov, 17

**Sub- Ban on use of Staple pins in tea bags - reg.**

FSSAI vide office order of even number dated 18.07.17 has directed the Food Business Operators to discontinue manufacture, storage, distribution, sale and import of stapled tea bags by 1<sup>st</sup> January, 2018.

2. Many representations have been received from various Tea Associations to allow more time to migrate from existing technology to another for manufacturing of tea bags. The existing technology used for tea bags through stapled pin are widely prevalent in the country. The Food Authority has considered the matter and decided to extend the time period for implementation of this order by 30<sup>th</sup> June, 2019.

3. Commissioners of Food Safety of all States/UTs are directed to take necessary action to prevent usage of unsafe packaging material by FBOs and take up measures for enforcement of this direction from 30<sup>th</sup> June, 2019.



(Rajesh Singh)  
Director (RC/Sur)

To:

- 1) All Commissioner of Food Safety of all States/UTs
- 2) All Central Designated Officers
- 3) Indian Tea Association, Kolkata
- 4) Tea Board India, Kolkata
- 5) All Major FBOs in Tea Industry viz. Tata Global Beverages, HUL, Asian Tea & Exports Ltd., Goodricke Group Limited, James Warren Tea Ltd., and others etc.
- 6) Head (IT) - for uploading on FSSAI website

Copy to:

- 1) PPS to Chairperson, FSSAI
- 2) PS to CEO, FSSAI
- 3) Guard file